

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - **HON'BLE JS. M. T. JOSHI, JUDICIAL MEMBER**
 CIVIL CAUSE LIST OF DATE :01/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

101-ADMDISPOSAL-COURTCODE-POLICYHOLDERS-11.05 AM

1	IRDA Appeal	13/2020	TATA AIG General Insurance Co. Ltd. Vs. IRDA	Mr. Venkatesh Dhond, Senior Advocate i/b Tuli Co Mr. Mustafa Doctor, Senior Advocatei/b. K. Ashar A
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Sub Matter : IRDA-MISCAPPLICATION/0000012/2020
 Sub Matter : IRDA-MISCAPPLICATION/0000017/2020

	IRDA-MISCAPPLIC ATION	12/2020	TATA AIG General Insurance Co. Ltd. Vs. IRDA	Tuli and Co. K. ASHAR AND CO.
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(Main Matter Number :IRDA Appeal/0000013/2020)

	IRDA-MISCAPPLIC ATION	17/2020	TATA AIG General Insurance Co. Ltd.-STAY APPLICATION Vs. IRDA	Tuli and Co. K. ASHAR AND CO.
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(Main Matter Number :IRDA Appeal/0000013/2020)

278-ADMDISPOSAL-COURT CODE-DOUBLEJEOPARDY-11.06 AM

2	Misc. Application	593/2020	SHRIRAM INSIGHT SHARE BROKERS LTD. Vs. SEBI	
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(Main Matter Number :SEBI Appeal/0000559/2020)

	SEBI Appeal	559/2020	Shriram Insight Share Brokers Ltd. Vs. SEBI	Mr. Srisabari Rajan, Advocate Mr. Suraj Chaudhary, Advocate
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Sub Matter : Misc. Application/0000593/2020

420-ADMISSION DISPOSAL-INVOCATIONPLEDGE-11.08A.M.

3	SEBI Appeal	83/2021	HDFC Bank Ltd. Vs.	Wadia Gandhi and co.
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	442/2021	BRH.WEALTH - iINTERVENER Vs. HDFC Bank Ltd. and SEBI	Adv. Amit Agarwala
	Misc. Application	458/2021	NSEIL Vs. HDFC Bank Ltd. and SEBI	
<u>191-ADM DISPOSAL-COURTCODE-LISTINGFEES-11.10A.M.</u>				
4	SEBI Appeal	395/2021	M/S. BLB LIMITED and ANR. Vs. BSE LIMITED and ANR.	Aksha Hudda, Advocate
<u>91- ADMISSION-COURTCODE-CLAIMREJECTED-AT 11.12 A.M</u>				
5	SEBI Appeal	599/2021	BIMAL KIRIT MISTRY Vs. NSEIL	Sahebrao Wamanrao Buktare, Advocate
Sub Matter(Disposed) : Misc. Application/0001125/2021				
<u>543-DISPOSAL-COURTCODE-DEEMEDPUBLICISSUE-11.15AM</u>				
6	Misc. Application	841/2021	Aakruti Nirmiti Ltd and Ors-Delay Vs. SEBI	S .K.JAIN and CO.
(Main Matter Number :SEBI Appeal/0000608/2021)				
	SEBI Appeal	608/2021	Aakruti Nirmiti Ltd and Ors Vs. SEBI	S .K.JAIN and CO.
Sub Matter : Misc. Application/0000841/2021				
	SEBI Appeal	693/2021	Mr. Vinesh S. Patel HUF and Others Vs. SEBI	Dr. S. K. JAIN, P.C.S.
Sub Matter(Disposed) : Misc. Application/0001183/2021				
	SEBI Appeal	684/2021	Vinesh S. Patel and Anr. Vs. SEBI	Dr. S.K.Jain, PCS